

(b) A Plan covering 21 works for sanctioning during 2009-10 at the estimated cost of Rs. 369.00 crore has been prepared by Ministry for Assam under NH(O), out of which 11 works amounting to Rs. 202.00 crore have already sanctioned and 7 works are under consideration of the Ministry as per list given in the Statement.

Statement

Repair, Widening of NHs in Assam

List of works under consideration of the Ministry

Sl. No.	Name of work	Amount (Rs. in crore)
1.	Karimganj bypass between NH-44 and NH-51	0.13
2.	Construction of sub way steel bridge along with approaches over river Ranganadi on NH-52	10.03
3.	Strengthening including paved shoulders from km 0.000 to 19.659 of NH-31B	29.94
4.	Strengthening and raising of low laying stretches from km. 175.900 to 195.000 of NH-44	35.58
5.	Strengthening of existing pavement from km 945.000 to 953.827 and km 945.562 to 955.000 of NH-31 (Salmara-Rakhaldubi section)	12.22
6.	Strengthening from km. 6.160 to 32.000 of NH-37	42.65
7.	Strengthening from km. 73.000 to 84.000 of NH-37	11.96
TOTAL:		142.51

Deplorable condition of NHs in North-East

3070. SHRI MATILAL SARKAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is aware that most of the national highways in the north-east are in deplorable condition;

(b) whether it is a fact that NH-44 has run into damages here and there although and the works of its four laning are not in progress; and

(c) the steps to be taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) No, Sir. National Highways in North-East are being maintained in traffic worthy condition.

(b) and (c) Some of the stretches of NH-44 in Assam have suffered damages. Ministry has already sanctioned estimates of Rs. 14.23 crore for repair of damages.

Four laning of NH-44 from Shillong to Churaibari under National Highways Development Project-III and from Churaibari to Sabroom under Special Accelerated Road Development Programme-NE is at present at project preparation stage and thus it is too early to start the work of 4-laning.

Construction of roads and bridges in Madhya Pradesh

‡3071. SHRI RAGHUNANDAN SHARMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of proposals pending with Government for Madhya Pradesh as on January, 2009 in regard to the construction of roads and bridges having inter-State and economic significance; and

(b) the action taken on all these proposals so far and by when the approval would be granted to the pending proposals?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) No proposal of Government of Madhya Pradesh on Inter-State and Economic Significance was pending as on January, 2009 in regard to construction of roads and bridges. During 2009-10, two proposals received after January, 2009 amounting to Rs. 34.67 crore were approved by the Ministry.

Seven phases of NHDP

3072. DR. GYAN PRAKASH PILANIA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of the seven phases of National Highway Development Programme (NHDP);

(b) the time-frame for their completion, how much work has been done so far and what remains to be done;

(c) the cost escalation due to delay; and

(d) the new schedule of completion?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (d) Details of seven phases of National Highway Development programme (NHDP) are given in the Statement (See below). Escalations due to delay are paid as per contract provisions. In case the project is delayed due to reasons attributable to the Contractor, liquidated damages are imposed and no escalation is paid. Escalations are paid only in case where the delay is beyond the control of the Contractor. The total cost escalation can only be ascertained after completion of the project.

‡Original notice of the question was received in Hindi.